

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4902
TO BE ANSWERED ON 23.07.2019

ALLOCATION UNDER MGNREGS

4902. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount allocated by the Government under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to the various States in the country, especially Tamil Nadu;
- (b) the number of beneficiaries under MGNREGS in the State of Tamil Nadu, district-wise; and
- (c) the details of the funds likely to be advanced to Tamil Nadu during the financial year 2019-20?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme. Hence, no State/UT-wise allocation of fund is made. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. States/UT-wise details of central fund released, including Tamil Nadu, under the MGNREGS during the current financial year 2019-20 (as on 17.07.2019) are given at **Annexure-I**.

(b): Details of district-wise households provided employment and persondays generated under MGNREGS in the State of Tamil Nadu during the current financial year 2019-20 (as on 17.07.2019) is given at **Annexure-II**.

(c): MGNREGS is a demand driven wage employment programme. The release of funds is a continuous process. The agreed to labour budget of Tamil Nadu for FY 2019-20 is 22 crore persondays. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (LB), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any and overall performance.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.4902 dated 23.07.2019

FY: 2019-20 (as on 17.07.2019)

S. No.	States/UTs	Central funds released (Rs. in lakh)
1	ANDMAN & NICOBAR	186.98
2	ANDHRA PRADESH	389252.46
3	ARUNACHAL PRADESH	10756.62
4	ASSAM	73769.26
5	BIHAR	155216.04
6	CHHATTISGARH	138163.24
7	GOA	144.28
8	GUJARAT	43204.58
9	HARYANA	10205.22
10	HIMACHAL PRADESH	19610.41
11	JAMMU & KASHMIR	75829.87
12	JHARKHAND	44259.91
13	KARNATAKA	213708.18
14	KERALA	177335.00
15	LAKSHADWEEP	11.91
16	MADHYA PRADESH	203843.57
17	MAHARASHTRA	74962.03
18	MANIPUR	18142.18
19	MEGHALAYA	23446.17
20	MIZORAM	25711.10
21	NAGALAND	24275.77
22	ODISHA	54075.33
23	PUDUCHERRY	315.29
24	PUNJAB	35886.37
25	RAJASTHAN	342622.35
26	SIKKIM	1766.11
27	TAMIL NADU	252943.27
28	TELANGANA	140464.36
29	TRIPURA	21139.48
30	UTTAR PRADESH	188808.04
31	UTTARAKHAND	14643.30
32	WEST BENGAL	402178.42
Total		3176877.10

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.4902 dated 23.07.2019

**TAMIL NADU
Financial Year 2019-20 (as on 17.07.2019)**

(Fig. in numbers)

Sl. No.	Districts	Households provided employment	Persondays generated
1	ARIYALUR	87824	1033248
2	COIMBATORE	43061	1089602
3	CUDDALORE	249534	3126606
4	DHARMAPURI	109438	1566814
5	DINDIGUL	190852	6149803
6	ERODE	63574	1946988
7	KANCHIPURAM	239339	8013904
8	KANNIYAKUMARI	23615	932496
9	KARUR	85709	2674728
10	KRISHNAGIRI	139356	2719315
11	MADURAI	157969	2022474
12	NAGAPATTINAM	175979	3669807
13	NAMAKKAL	94299	1924432
14	PERAMBALUR	42403	656258
15	PUDUKKOTTAI	189061	3845522
16	RAMANATHAPURAM	139812	3657713
17	SALEM	139671	3203526
18	SIVAGANGAI	119586	3277998
19	THANJAVUR	182798	3469973
20	THE NILGIRIS	17969	481522
21	THENI	32535	453337
22	THOOTHUKKUDI	107331	2745236
23	TIRUCHIRAPPALLI	221798	5682408
24	TIRUNELVELI	124554	2390548
25	TIRUPPUR	81193	2348717
26	TIRUVALLUR	193116	4666493
27	TIRUVANNAMALAI	347866	7204603
28	TIRUVARUR	101322	1607883
29	VELLORE	209479	3197936
30	VILLUPURAM	272331	3297280
31	VIRUDHUNAGAR	114990	2392365
	Total	4298364	91449535

Source: www.nrega.nic.in